

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-07/99/8280/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
District & Sessions Judge,  
Udalguri.

Dated Guwahati the <sup>rd</sup> 24 September, 2022.

Sub:- **Civil vacation.**

Ref:- Your letter no. DJ(U) 5905, dtd. 20.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the **entire Civil vacation from 02.10.2022 to 18.10.2022 along with headquarter leave permission, with the official vehicle, at own cost, from the evening of 01.10.2022 till the morning of 19.10.2022**, as prayed for. The Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence Chief Judicial Magistrate, Udalguri and in her absence, the in-charge Chief Judicial Magistrate shall be in charge of your Court and office during your absence.

Yours faithfully,

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**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-07/99/8281-8282/A, dated** , 22-09-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**